

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5385
ANSWERED ON:09.05.2012
DECLINE IN SC REPRESENTATION
Kishor Shri Kamal

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the reasons for reduction in representation of Scheduled Castes in Group 'D' posts of Central Government service from 20.47% in 1994 to 18.35% in 2004 as per table 6.6 of the Eleventh Plan document;
- (b) the representation of SCs and STs, grade-wise in the Central Government services in absolute and relative terms in 2009 and 2010; and
- (c) the policy and the action being taken by the Government to prevent declining trend in the representation of SCs and STs in former group 'D' and now grade-1 posts of the Central Government services?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a): Scheduled Castes (SCs) get 15% reservation in case of direct recruitment on all India basis by open competition and 16.66% in case of direct recruitment on all India basis, otherwise, than by open competition. In case of direct recruitment to Group C and D posts which normally attract candidates from a locality or a region, SCs get reservation generally in proportion to their population in the respective States/UTs. As per 2001 Census, proportion of SCs in the total population of the country was about 16.2%. Their proportion in Group 'D' posts excluding the posts of Safaikaramcharies has always been more than 18% between 1994 and 2004. However, the representation of SCs in all Groups of posts changes from year to year depending upon the number of SC candidates appointed, retired, promoted etc.
- (b): Out of the total 73 Central Ministries/Departments, the information has been received from 71 Ministries/Departments as on 01.01.2010 (calendar Year 2009) and 69 Ministries/Departments as on 01.01.2011 (calendar year 2010). Statements showing the Group-wise representation of SCs and STs in the services of the Central Government as on 01.01.2010 (calendar year 2009) and as on 1.1.2011 (calendar year 2010) are given in Annexure-I and II.
- (c): Various policy decisions have been taken to ensure that vacancies reserved for SCs and STs are filled up by SC and ST candidates and to ensure their better representation in all grades. For example:-
 - (i) SC and ST candidates appointed on merit are adjusted against unreserved vacancies and reservation is given in addition.
 - (ii) In order to ensure that posts reserved for SCs and STs are filled by SC and ST candidates only, a ban has been imposed on de-reservation of reserved vacancies in direct recruitment.
 - (iii) Special Recruitment Drives are launched from time to time for filling up the backlog reserved vacancies etc.